

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM – III/04/2015/

Dated Shillong, the 30<sup>th</sup> October 2017.

Hon'ble the Chief Justice vide order dated 30.10.2017 is pleased to constitute Division Bench & Single Benches respectively for Wednesday the 1<sup>st</sup> November, 2017 as under.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of the tied up/assigned Division Bench matters from 10:30 AM to 01:15 PM in the Chief Justice's Court.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice V.P.Vaish would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench except those to be listed before the other Division Bench from 02:00 PM to 04:30 PM in the Chief Justice's Court.

Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up Motion, Admission, Orders and Hearing of Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge from the year 2016 from 02:00 PM to 04:30 PM in Court Room No. 1.

Single Judge Bench of Hon'ble Mr. Justice V. P. Vaish would take up Motion, Admission, Orders and Hearing of Second Appeals; Review Petitions; Transfer Petitions; Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Bail Applications; First Appeals; Civil Revision Petitions; Motion of Civil Writ Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge upto the year 2015 from 10:30 AM to 01:15 PM in Court Room No. 2.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 1705 A

Dated Shillong, the 30<sup>th</sup> October 2017.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
7. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
10. The Chief Librarian, High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
13. The Central Government Counsel, High Court of Meghalaya, Shillong.
14. Mr. \_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
15. President / Secretary, High Court Bar Association, Shillong.
16. President / Secretary, Shillong Bar Association, Shillong.
17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
18. The Court Masters, High Court of Meghalaya, Shillong.
19. Notice Board.
20. Office File.

  
REGISTRAR GENERAL